NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

<u>DAILY CAUSE LIST DATED 23.06.2020 (TUESDAY)</u> <u>COURT OF CHAIRPERSON (VIRTUAL MODE)</u>

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 551 of 2020	Shaji Purushottaman Vs. S. Rajendran RP of Empee Distilleries Ltd.	Karuppaiah Meyyappan	Rohit Rajershi
2.	Comp. App. (AT) (Ins) No. 560 of 2020	Manoj Khetan Vs. Agrocorp International Pvt. (PTE) Ltd.	Riddhi Sancheti	
3.	Comp. App. (AT) (Ins) No. 561 of 2020	V Nagarajan Vs. SKS Ispat and Power Ltd. & Ors.	R. Subramanian	
4.	Comp. App. (AT) (Ins) No. 562 of 2020	Orbit Electro Equipment Pvt. Ltd. & Anr. Vs. Apex Drugs Ltd. & Ors.	Aman Verma	
5.	Comp. App. (AT) No. 87 of 2020	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anikumar & Ors.	Angad Varma	

12:30 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 515 of 2020 Part Heard	Panna Pragati Infrastructure Pvt. Ltd. Anr. Vs. Amit Pareek & Ors.	Soumya Dutta	
		With		

2.	Comp. App. (AT) (Ins) No. 516 of 2020	Panna Pragati Infrastructure Pvt. Ltd. Anr. Vs.	Soumya Dutta	
	Part Heard	Amit Pareek & Ors.		

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